

(ख) तथा (ग) नीम आधारित कीटनाशकों के इस्तेमाल को बढ़ाने के लिए सरकार ने निम्नलिखित कदम उठाए हैं:

- (1) कीटनाशक अधिनियम, 1968 के अन्तर्गत पंजीकरण प्रक्रिया का सरलीकरण
- (2) अस्थायी पंजीकरण काल के दौरान नीम आधारित कीटनाशकों का वाणिज्यीकरण।
- (3) कीटनाशक अधिनियम के अन्तर्गत अनेक नीम आधारित कीटनाशकों को पंजीकृत किया गया।
- (4) संश्लिष्ट पेट प्रबंधन की कुल सीमा में नीम आधारित कीटनाशकों को सम्मिलित करना।

Constitution of National Drug Authority

2133. SHRIMATI CHANDRA

KALA PANDEY:

DR. Y. RADHAKRISHNA
MURTY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the National Drug Authority has been constituted;
- (b) if so, when;
- (c) whether it is as per the provisions of Drug Policy, 1986;
- (d) the details of the members of the Authority and whether it has started functioning;
- (e) whether it has prepared the National Essential Drug List; and
- (f) if not, the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA):

(a) and (b) No. Sir.

(c) The principal objectives as identified in the Modifications of the Drug Policy, 1986, announced in September, 1994 will be followed.

(d) These details have not yet been finalised.

(e) and (f) The National Essential drug List has been prepared by the Ministry of Health separately and has already been circulated to the States and concerned Government Departments.

Revival package for Projects and Development India Limited (PDIL)

2134. SHRI DIPANKAR

MUKHERJEE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a revival package for Projects and Development India Limited (PDIL) has been submitted to Government for approval;

(b) whether the same has been cleared by the Government;

(c) if not, the reasons therefor; and

(d) the financial results of PDIL during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA):

(a) to (c) The Board for Industrial and Financial Reconstruction (BIFR) has notified a revival scheme for Projects and development India Limited (PDIL) based on the report of its Operating Agency. In its capacity as promoter of PDIL, the Government of India has been asked to submit its revival package by 11.4.97.

(d) The financial results of PDIL during the last three years have been as under:

Rs. crore Net Profit

1993—94	(—)4.88
1994—95	(—)5.90
1995—96	22.52*

*Includes prior period adjustment of Rs. 18.33 crore on account of write back of interest liability.

"AIR Quality Monitoring Stations in the Country"

2135. SHRI P. SOUNDARA-
RANJAN:

SHRI O.S. MANIAN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) how many Air Quality Monitoring Stations are there in the country;

(b) how many such stations are in Tamil Nadu;